National Company Law Tribunal

Allahabad Bench

CPNO. 133/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE

NAME OF THE COMPANY: Asset Reconstruction (ompany (India) Ltd.

SECTION OF THE COMPANY: Asset Reconstruction (ompany (India) Ltd.

SECTION OF THE COMPANIES ACT: 7 OF ISB Code of 2016

Sl. NO. Designation Name Representation **Signature**

CP No133/ALD/2017

Sh. P.V. Dinesh alongwith S.K. Tripathi for the Financial Creditor. Advocate Sh. Faheem Ahmad for the Corporate Debtor Company. He seeks time for filing Vakalatnama on behalf of the Corporate Debtor Company and to file objection to the present I.B. petition. The Vakalatnama is taken on record the time for filing objection is granted with such direction to serve an advance copy thereof the

Financial Creditor

The matter be listed on 16th November, 2017.

Date: 27/10/2017

Typed by Md. Zaid

H.P. Chaturvedi, Member(Judicial)